

Poona Solapur

In the High Court of Judicature, Bombay.

Sunday, the 17 day of July 1864

SPECIAL APPEAL No. 127-of 1864.

Bapoorao Krishn Pausse

Jahagiridar of the Poona

District — (Original Defendant)

Appellant

versus

Madhavrao Ramrao and
Belventrao Trimbek, of these
Ramrao and Belventrao
minors, by their guardian
Madhavrao Trimbek, &
Pausse Jahagiridar of the Poona
District. (Original Plaintiffs)

Respondent

Rs. 667-0-0

The claim in the Original Suit was to establish a right to half a year's molasses of No. 133-b-4/2 in the Revenue of the Village of Pauspur in the Taluqa of the District of Solapur.

In Appeal No. 1 of 1864 the appeal for Sidaro in the of the District of Solapur at Poona & remainder was filed the Decree of the District Court at Poona who had allowed the claim with costs.

A Special Appeal was preferred in the High Court on the grounds that (1) a substantial error in law in the investigation of the case has been made which has produced error in the decision of

of the case upon its merits, in that -
 all the Appellants' evidence is not received,
 that (2) the Acting Agent has given no
 opinion on the points for retrial N^{os} 2,
 3, and 4 laid down by his predecessor.
 that (3) the respondent having admitted
 a division in the family, the Agent
 was in error in not requiring him
 to show that at the time of division
 the property in question fell to his
 share: and that (4) the claim is barred
 by the law of limitation -

I must confine the
 decree of the Court with costs a spl.
 appellants!

Hewton.

Amendur Saporing

Bill of costs.
 By the appellant
 In the District.

In the Assist. Agents' Court (including Vukelo Fee)	30-8-2
In the Agents' Court (including Vukelo Fee)	61-8-2
In this Court.	92-4
Stamp for Memo of Special Appeal	32-0-0
Stamp for copies of decrees & Judgment	3-0-0
Stamp for Vukalutance	2-0-0
Rate for Process and Postage	1-14-0
Petitioner's Fee	1-9-6
Vukelo's Fee	20-0-2

60-7-8
 152-8-0

By

By the Respondents
In The District.

In the assist. Agents Court ————— 78-14-2

In the agents Court ————— 39-9-2

1187-4

In this Court.

Stamp for Vakalutuanes ————— 2-—

Vakael's Fee ————— 20-—-2 22, —-2

Papies- 74 0-7-6



J. J. J. J.
Acting Registrar

J. J. J. J.
Sealer

The 12th day of July 1864.